

ITEM NO.1502
(For judgment)

Court 3 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2535/2020

THOMAS LAWRENCE

Appellant(s)

VERSUS

THE STATE OF KERALA & ORS.

Respondent(s)

([HEARD BY: HON. ROHINTON FALI NARIMAN, HON. NAVIN SINHA AND HON. INDIRA BANERJEE, JJ.])

Date : 29-10-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Ms. Anitha Shenoy, Sr. Adv.
Mr. Ritwick Dutta, Adv.
Mr. Rahul Choudhary, Adv
Ms. Srishti Agnihotri, AOR
Ms. Meera Gopal, Adv.
Ms. Sanjana Grace Thomas, Adv.
Ms. Anmol Gupta, Adv.

For Respondent(s) Mr. Jishnu M L, Adv.
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.
Mr. G. Prakash, AOR

Ms. Anannya Ghosh, AOR

Mr. Sajith. P, AOR

Hon'ble Mr. Justice R.F. Nariman pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Navin Sinha and Hon'ble Ms. Justice Indira Banerjee.

The appeal is disposed of in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)